

6

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1153/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:


Bell Finvest (India) Limited


V/s.

Intercon Container Survey & Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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|----|----------------------|---------------------------|---|
| 1. | ADV. VINITH MEHTA | Counsel for Petitioner |  |
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| 2. | ADV. G. ANIRVTH PORV80THAMAN | Counsel for Petitioner |  |
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ORDER

CP No. 1153/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. Corporate Debtor is not present.

List this matter on 06.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)